

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2018**

**Dated: 25<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

<b>Power Grid Corporation of India Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **10.05.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*js/pk*

**(Justice Manjula Chellur)**  
**Chairperson**